## GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:3681 ANSWERED ON:16.12.2011 FOOD TESTING LABORATORY Ray Shri Bishnu Pada

## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has any proposal to establish full-fledged food testing laboratory in Andaman and Nicobar Islands with sufficient manpower;
- (b) if so, whether machineries supplied by the World Health Organisation (WHO)/ United Nations International Children's Education Fund (UNICEF) six years back have been damaged and unserviceable in Andaman and Nicobar Islands;
- (c) if so, whether the post of microbiologist/public analyst for the proposed laboratory is likely to be filled up immediately;
- (d) if so, whether the Food Safety and Standard Act, 2006 and Food Safety And Standard Rules, 2011 is being implemented in Andaman and Nicobar Islands; and
- (e) if so, the details thereof?

## Answer

## THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

- (a): No.There is a food testing laboratory in Andaman & Nicobar Islands.
- (b): Some of the equipment received under the World Bank Assisted Capacity Building Project require minor repairs.
- (c): One post of Public Analyst sanctioned by Government of India has already been notified on 25th August, 2011 and advertised for selection.
- (d) & (e): Steps taken for implementation of Food Safety and Standard Act, 2006 and Food Safety and Standard Rules, 2011 inter alia, include :-

The Director of Health Services, A & N Islands has been appointed as Commissioner, Food Safety.

The Additional District Magistrates and District Magistrates have been appointed as Adjudicating Officers for the three different districts.

The Deputy Director (Health) Medical Superintendent, Car Nicobar and Medical Officer i/c North and Middle Andaman have been appointed as Designated Officers in their respective Districts.

The Food Inspectors appointed under provision of Food Adulteration Act have been appointed and notified as Food Safety Officers.

Campaigns have been launched for creating awareness among the Food Business operators and general public about provisions of the Act and Rules etc.